COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 169 of 2013 & I.A. No. 243 of 2013

Dated : 25th March, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

GRIDCO Ltd. **…** **Appellant(s)**

Versus

M/s Bhushan Power & Steel Ltd.
& Ors. **…** **Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta with
Mr. Elangbam P.S.

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-1
Mr. K.S. Dhingra for R-3

ORDER

Heard the learned counsel for the appellant for some time.

Post the matter for further hearing on **3rd April, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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